

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 106(ND)/15

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
25.10.2017**

**NAME OF THE COMPANY: Shri Anil Dwarika Prasad Agarwal Vs. M/s
Mahamaya Infrabuild Pvt. Ltd. & Ors**

SECTION OF THE COMPANIES ACT: 397/398

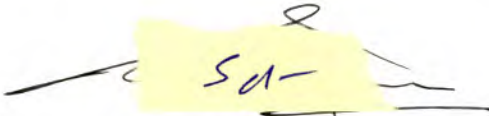
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner(s): Mr. Ashish Aggarwal and
Mr. Gurcharan Singh, Advocates

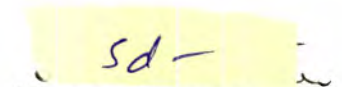
For the Respondent(s): Mr. R. B. Yadav, Advocate

ORDER

Re-notify this case for 7th December, 2017 for further arguments.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)